

<b>Name of Corporate Debtor:</b>		<b>HBS AUTO AND ANC SEZZ PRIVATE LIMITED - UNDER CIRP</b>								
<b>Date of Commencement of CIRP:</b>		<b>02-Jan-24</b>								
<b>List of Creditors as on:</b>		<b>12-Jun-24</b>								
<b>List of Operational Creditors (Government dues)</b>										
<b>(Amount in ₹)</b>										
Sl. No.	Details of Claimant		Details of claim received		Details of claim		Amount of contingent claim	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted					
1	GIDC, Panoli, Ankaleshwar		25-Jan-24	1,28,72,42,182.00	1.00	-	1,28,72,42,181.00	-	Note1	
2	DY. COMMISSIONER OF INCOME TAX, CIRCLE 7 (1) (1), MUMBAI		02-Feb-24	6,84,459.00	6,84,459.00	-		-		
<b>Total</b>				<b>1,28,79,26,641.00</b>	<b>6,84,460.00</b>	<b>-</b>	<b>1,28,72,42,181.00</b>	<b>-</b>		

Note 1: Since the matter is subjudice at High Court, Ahmedabad, the claim is kept under verification